

**KERALA STATE POLLUTION CONTROL BOARD**
REGIONAL OFFICE, GANDHI NAGAR, ERNAKULAM – 682 020www.keralapcb.org

File No. PCB/RO-EKM/ GEN- 276/2020

12.09.2020

From

The Chief Environmental Engineer

To

The Chairman

State Level Monitoring Committee (NGT)

Sub: Removal of Debris from Kayal – Alfa Serene Flats at Maradu-O A 12-2020 -
Reg.

Ref: 1. Instruction given by your good self on 12.09.2020.

Respected Sir,

In response to the enquiry by your good self I may report as follows, Inspection was already conducted on 03.09.20 by the Surveillance team of Regional Office at the site. During the visit it was found that removal of debris from Kayal was being carried out. They were using JCB type earth mover as seen in the photographs enclosed. It was informed by the operator of JCB that they had started the works on 29th August 20. As per them the works should have been completed by 07.09.20 Monday. But during the visit done today it was intimated by Sugunanandan, the complainant that they were removing the debris till yesterday. As per Mr Harichandra Sai, another complainant the municipality was not able to remove debris completely as they were using JCB type earth mover operating from the bank. It may be noted in the photograph that they have constructed a temporary bund in the Kayal. It is seen that the temporary bund is still existing there showing that they have not completed the works till now. The complainant Mr Sugunanandan informed that they are planning to conduct a search tomorrow morning (ON 13.09.20) to check whether some debris remains are still there in the Kayal. I may inform your good self that we will also allocate our Surveillance team

during such process if any carrying out tomorrow. However, further verification can be done once the report from the Secretary, Maradu municipality is received after the complete removal of debris from the Kayal. It is sad to note that they have not submitted any action plans for such removal and transfer of debris till date though we specifically insisted the Secretary accordingly. Also, it may be seen that the debris removed from the Kayal is still there which need to be transferred to some safer areas. It may also be noted that they have not intimated the action plans for the removal of debris from kayal or about the disposal sites and hence unable to verify to where these debris will be transferred. Copy of photographs taken during the visit on 03.09.20 and 12.09.20 are attached.

Yours faith fully

M A BAIJU

Digitally signed by M A BAIJU
Date: 2020.09.12 17:30:01 +05'30'

Chief Environmental Engineer

Encl as above.

- Copy to:
1. The Member Secretary, KSPCB, Thiruvananthapuram.
 2. The District Collector, Ernakulam
 3. The Sub Divisional Magistrate, Kochi
 4. The Secretary, Maradu Municipality **(For urgent action plan / action taken report about removal and transfer of debris)**
 5. The Environmental Engineer, District Office-1, Ernakulam.



1. Debris removed from Kayal (Photograph dated 03.09.20)



2. Using JCB Type Earth mover (Photograph dated 03.09.20)



3. Temporary Bund Constructed (Photograph on 03.09.20)



4. Debris taken out from Kayal (Photograph on 12.09.20)



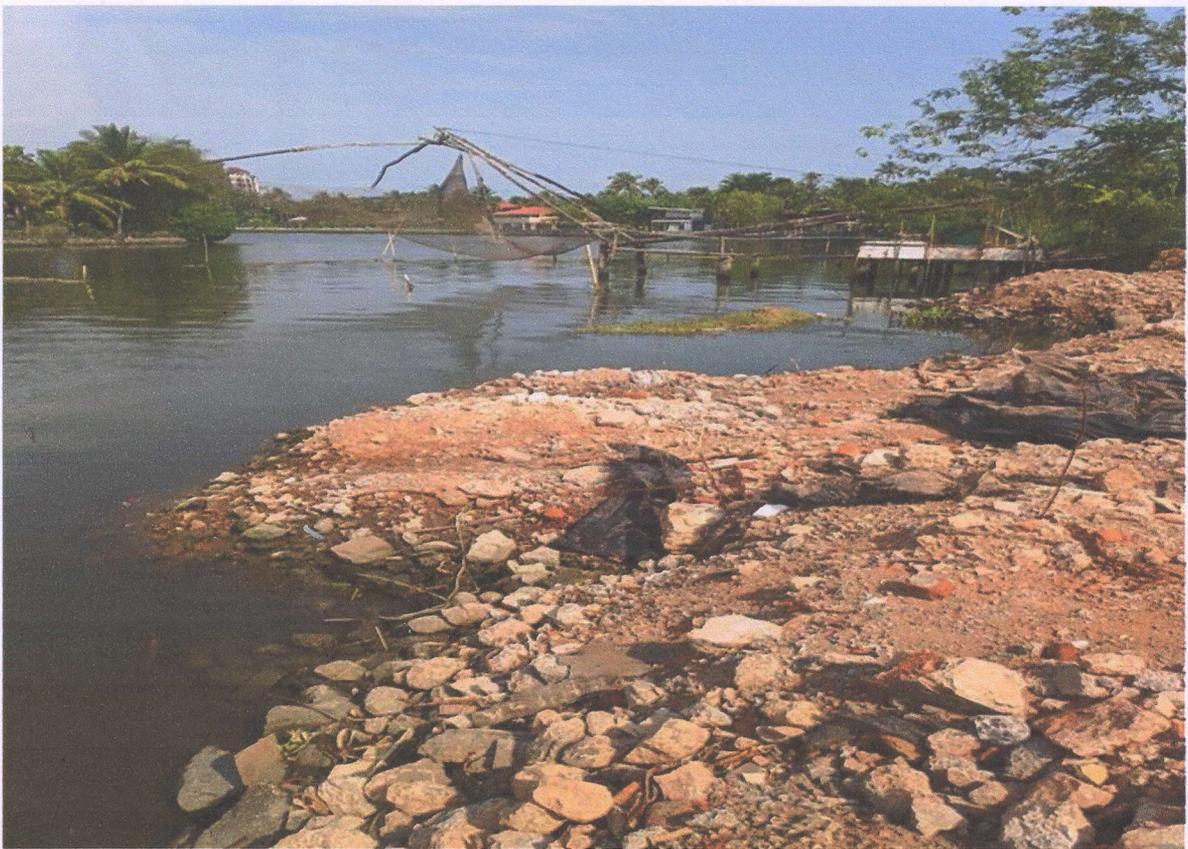
5. Canal Bank on 12.09.20 (Temporary bund constructed is still there)



6. Canal Bank on 12.09.20 (Long view)



7. Canal Bank on 26.07.20 (About 30 m length where debris fallen in the Backwater)



8. Canal Bank where debris fallen Near Alfa Serene Tower 2 Site (Photograph taken on 05.05.20)